

Title: Need to set up the required infrastructural facilities at Karur, Tamil Nadu for enabling promotion of handloom exports from the region.

SHRI K.C. PALANISAMY (KARUR): At the outset as the DMK MP of Karur Parliamentary Constituency, I, on behalf of small manufactures and handloom weavers would like to thank the Hon'ble Finance Minister, who took the historic step of not only removing CENVAT but also duty on Yarn and Fabrics. Karur has been declared as "Town of Export Excellence" under New Policy of the Government and facilitates foreign exchange of Rs. 2000 crore per year.

Sir, I feel that setting up of certain infrastructural facilities, will help in increasing the foreign exchange brought in by Karur. The requirements are for setting up of a Textile Design Centre, Skill Upgradation Centre, a technical institute, provision of advanced telecommunication facilities like increase in DIAS connections, point to point Leased Line Connection etc., creation of the post of an Export Facilitation Officer, one time exemption on collateral securities and margin money by financial institutions, ESI Hospital, Textile Processing Park and sanction of Rs. 20 crore from TCIDF as done for towns.

Sir, I appeal to the Government of India, to provide these facilities so as to ensure that Karur is able to meet its target of earning of Rs. 5000 crore by the year 2010, as foreign exchange for the nation.